

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20870/2000

(From the judgement and order dated 19/08/1998 in WP 4457/97
of The HIGH COURT OF Allahabad at Lucknow)

STATE OF U.P. & ORS

Petitioner (s)

VERSUS

M/S. SUPER POLYPLAST P.LTD.

Respondent (s)

(With Appln(s). for c/delay in filing SLP and c/delay in refiling SLP
With

SLP(C)No.20872/2000,SLP(C)No.20873/2000,SLP(C)No.6020/2001

Date : 18/03/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Ajay K. Agrawal.,Adv.
Mrs. Alka Agrawal, Adv.

For Respondent (s) Mr. Jitendra Mohan Sharma,Adv.
Mr. Sandeep Singh, Adv.
Mr. Sunil Pundir, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Call after four weeks. Affidavit of Dasti be filed
in the meantime.

.SP1

(Meenu Sethi)
Court Master

(Om Prakash)
Court Master